

List of operational creditors (Government due

Sr No.	Details of Claimant		Details of Clai		
	Department	Government	Date of Receipt	Amount of Claim (Principal Amount)	Amount of Interest
1	Mining-Yavatmal-	Office of the Collector & District Magistrate, Yavatmal-Maharashtra	26/08/2022 /06/09/202 2/04/10/20 22(revised)	265,672,403	123,860,277
2	Coal	Nominated Authority-Ministry of Coal	8/26/2022	462,920,006	
3	Custom	The Priciple Commissioner of Customs,Custom House ,Port Area, Visakhapatnam	30/082022	27,717,342	60,819,442
4	Sales Tax On behalf of Goods and Services Tax Dept.	Deputy Commissioner of State Tax, NAG-VAT-E-005, Nagpur. Govt. of Maharashtra	9/8/2022	74,994,877	12,229,861
5	Income Tax Department	The Asstt. Commissioner of Income Tax Nagpur	10/4/2022	20,247,303	1,416,210
6	CGST & Central Excise, Division City, Nagpur II	The Asstt. Commissioner of CGST & Central Excise,Nagpur II commissionerate, Nagpur II	12/19/2022	1,372,864,204	
7	ESIC-Nagpur	Employees State insurance Corporation, Sub - Regional Office, Nagpur.	1/17/2023	608,815	167,938

8	Profession Tax-(NAG-PYO-C-005)	Profession Tax officer NAG-PTO-C-005, Nagpur, Maharashtra	1/25/2023	153,800	2,025
9	Office of the Coal Controller	Coal Controllers' Organisation	11/23/2023	143,683,050	-
				2,368,861,800	198,495,753

6-Dec-23
19-Feb-24

m		Details of claim			
Other /Misc	Total Claim Amount	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee
5,632,611	395,165,291	395,165,291	Failure to make Outstanding Final Bid Price/Monthly payment with interest	-	-
	462,920,006	48,192,506	Termination of CMDPA and forfeiture of performance security/bank guarantee.	-	-
95,536,784	184,073,568	184,073,568	Differential duty/ Interest		
	87,224,738	87,224,738	As & when assessment orders passed under various acts and as and when dealer admitted liability in self returns filed under MVAT acts 2002.		
	21,663,513	1,416,210	Demand raised by the ITD System and TRACES as per consolidated amount for various F Yrs.		
	1,372,864,204	-	Demand raised by The Asstt. Commissioner of CGST & Central Excise, Nagpur II commissionerate, Nagpur		
231,122	1,007,875	1,007,875	Cotribution Statutory Notices		

-	155,825	155,825	Outstanding dues under PTRC Act		
-	143,683,050	-			
101,400,517	2,668,758,070	717,236,013		-	-

Whether related party?	% voting share in CoC if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off
No	NA	-	-
No	NA	-	-
No	NA		
No	NA		
No	NA	-	-
No	NA		
No	NA		

No	NA		
No	NA		
-	-	-	-

Amount in INR

Amount of claim not admitted	Amount of claim under verification
-	-
414,727,500	
20,247,303	
1,372,864,204	

143,683,050	
1,951,522,057	-